

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 442 of 2020**

Pankaj Kumar

... .. **Petitioner**

Versus

The State of Jharkhand and Another

... .. **Opposite Parties**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through- Video Conferencing

02/09.09.2021 None appears on behalf of the petitioner.

List this case in usual course.

(R. Mukhopadhyay, J.)

Alok/-